

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 23/GT/2017

Date: 7.6.2019

To,

Shri Divyanshu Bhatt
Advocate, Trilegal,
311 B, DLF South Court,
Saket, New Delhi- 110017

Sir,

Subject: Petition No. 23/GT/2017 i.e. BRBCL v. ECR & ors - Approval of tariff of Nabinagar TPP (4 x 250 MW) for the period from anticipated date of commercial operation of Unit-I to 31.3.2019.

Ref: Your letter dated 16.5.2019

With reference to your letter dated 16.5.2019 on the above subject, I am directed to inform that your request for extension of time to file reply has been allowed till **14.6.2019**. Copy of reply shall be served on the Petitioner who may file its rejoinder, if any, by **21.6.2019**. No further extension of time shall be granted for any reason.

Yours sincerely

Sd/-
(B. Sreekumar)
Deputy Chief (Law)

Copy to:

1. BRBCL